

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO. 1283

ANSWERED ON FRIDAY THE 09th FEBRUARY, 2018/

MAGHA 20, 1939 (SAKA)

SPORTS UNDER CSR

QUESTION

1283. SHRI GANESH SINGH:

Will the Minister of CORPORATE AFFAIRS

कारपोरेट कार्य मंत्री

be pleased to state:

(a) whether the total expenditure reported by the companies on sports related activities as part of Corporate Social Responsibility (CSR) for the years 2014-15 and 2015-16, is Rs.53.34 crore and Rs.133.39 crore respectively and if so, the details thereof, State/UT-wise including District Satna of Madhya Pradesh; and

(b) the details of contributions made by companies under CSR funds for the development and promotion of sports in the financial years of 2016-17 and 2017-18, company-wise?

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE
AND CORPORATE AFFAIRS**

(SHRI P. P. CHAUDHARY)

विधि और न्याय एवं कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(श्री पी. पी. चौधरी)

(a) : As per the data culled out from filings made by companies upto 30.11.2017 in the MCA21 registry for the years 2014-15 and 2015-16, the expenditure made on Corporate Social Responsibility (CSR) by such companies captured under the head 'encouraging sports' under Schedule VII of the Companies Act, 2013 (the 'Act') is Rs. 53.36 crores and Rs. 134.76 crores respectively. The States/UTs-wise CSR expenditure on encouraging sports for the years 2014-15 and 2015-16 is at Annexure, which includes the amount spent in the state of Madhya Pradesh. No amount has been spent on sports in district Satna of Madhya Pradesh for the year 2014-15; for the year 2015-16 the amount spent is Rs. 7.99 lakh.

(b): The contribution made by companies for the development and promotion of sports under Schedule VII of the Act for the financial year 2016-17 (as per filings made upto 30.11.2017) is Rs. 51.73 crores. The annual financial statement of companies for the year 2017-18 are not yet due for filing.

**ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARED QUESTION NO. 1283
STATE/UT-WISE CSR EXPENDITURE ON SPORTS DURING FY 2014-15 AND FY 2015-16**

CSR Expenditure (In Rs. lakh)			
Sl. No.	State/ UT	2014-15	2015-16
1	Andaman and Nicobar Islands	0.00	0.00
2	Andhra Pradesh	33.36	270.57
3	Arunachal Pradesh	0.56	0.43
4	Assam	3.65	4.65
5	Bihar	0.00	26.00
6	Chandigarh	7.83	2.65
7	Chhattisgarh	192.36	23.75
8	Dadra Nagar Haveli	0.00	0.30
9	Daman Diu	0.00	0.00
10	Delhi	297.53	382.33
11	Goa	6.00	75.22
12	Gujarat	19.12	269.29
13	Haryana	117.86	279.99
14	Himachal Pradesh	24.26	34.98
15	Jammu And Kashmir	0.00	0.00
16	Jharkhand	41.72	40.99
17	Karnataka	321.74	1143.95
18	Kerala	34.68	53.76
19	Lakshadweep	0.00	12.20
20	Madhya Pradesh	31.87	59.88
21	Maharashtra	275.42	1355.42
22	Manipur	0.00	99.21
23	Meghalaya	0.00	0.00
24	Mizoram	0.00	0.00
25	Nagaland	0.00	0.00
26	Odisha	909.19	818.06
27	Pondicherry	0.00	0.00
28	Punjab	33.50	1.92
29	Rajasthan	104.66	37.89
30	Sikkim	0.00	1.00
31	Tamil Nadu	41.87	982.00
32	Telangana	3.50	62.32
33	Tripura	0.79	1.07
34	Uttar Pradesh	50.57	133.61
35	Uttarakhand	0.00	0.00
36	West Bengal	147.67	136.95
37	Pan India*	2636.03	7165.80
	Grand Total (In Rs. lakh)	5,335.75	13,476.19

* Companies either did not specify the names of States or indicated more than one State where projects were undertaken.
